

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/30492/2025 BLAPL/10500/2025	BAPUNI@SANDEEP KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR DAS VS	KAMAKHYANAGAR /340 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000007/2025
2	D-BLAPL/30507/2025 BLAPL/10501/2025	RITESH KUMAR PINAKARA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000110/2025
3	D-BLAPL/30637/2025 BLAPL/10502/2025	KARTIK RANA @ KARTIKA CH. RANA VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /247 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000568/2025
4	D-BLAPL/30511/2025 BLAPL/10503/2025	DIPU DAS VS STATE OF ODISHA	SOMANATH MITRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000078/2025
5	D-BLAPL/30514/2025 BLAPL/10504/2025	SUNANTA MALICK @ SUNANTA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /203 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000116/2025
6	D-BLAPL/30520/2025 BLAPL/10505/2025	CHITTARANJAN MAHALIK VS STATE OF ODISHA	SOMANTAH MITRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000081/2025
7	D-BLAPL/30784/2025 BLAPL/10506/2025	ALAM MONDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000028/2025
8	D-BLAPL/30547/2025 BLAPL/10507/2025	PRAMOD KUMAR TRIPATHY VS STATE OF ODISHA	MANASI MOHAPATRA VS	SUNDARGARH SADAR /334 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000130/2025
9	D-BLAPL/30536/2025 BLAPL/10508/2025	TRINATH PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000021/2025
10	D-BLAPL/30538/2025 BLAPL/10509/2025	BHALU PRADHAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JONK /188 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000056/2025
11	D-BLAPL/30544/2025 BLAPL/10510/2025	BANAMALI PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	LAIMURA /46 /2025 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000066/2025

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12	D-BLAPL/30763/2025 BLAPL/10511/2025	AMAR @ ROHIT KHOSLA @ KHOLSA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /115 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000221/2025
13	D-BLAPL/30790/2025 BLAPL/10512/2025	SAGAR KUMAR DAS VS STATE OF ODISHA(VIG.)	RAJESWAR HOTA VS	BHUBANESWAR VIGILANCE /20 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000029/2025
14	D-CMP/41017/2025 CMP/1602/2025	M/S. WAXMAN REALTY VS PRASANNA KUMAR SENAPATI	SIDHANT DWIBEDI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
15	D-CMP/40654/2025 CMP/1603/2025	S.K. AYUB ALI VS ARUN KUMAR DAS	PRABHU PRASAD MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000162/2012
16	D-CMP/39641/2025 CMP/1604/2025	HEMANTA KUMAR PATEL VS TIKESWAR PATEL	AJAYA KUMAR NANDA VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000017/2015
17	D-CMP/41151/2025 CMP/1605/2025	DIBYA RANJAN MOHANTY VS PRATAP CHANDRA BEHERA	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha IA/0000112/2025
18	D-CONTC/37807/2025 CONTC/4613/2025	HARADHAN DEBNATH VS B.PARAMESWARAN,IAS	ADV. VS	// () //
19	D-CONTC/37801/2025 CONTC/4614/2025	KESHAB DASH VS B.PARAMESWARAN,IAS	ADV. VS	// () //
20	D-CONTC/37803/2025 CONTC/4615/2025	SOUBHAGYA CHANDRA LENKA VS B.PARAMESWARAN,IAS	ADV. VS	// () //
21	D-CONTC/37805/2025 CONTC/4616/2025	SWATIPRABHA MOHAPATRO VS B.PARAMESWARAN,IAS	ADV. VS	// () //
22	D-CRLA/30681/2025 CRLA/1127/2025	KATAN@ASHOK MANGAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// A.D.J.,KUJANG(Jagatsinghapur) Spl/0000109/2015
23	D-CRLA/30607/2025	FATAL@PADMALOCHAN PATRA	HEMANTA KUMAR MOHANTA	MURUDA /170 /2023

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	CRLA/1128/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BARIPADA ST/0000228/2024
24	D-CRLMC/30552/2025 CRLMC/4086/2025	GANESH SAHOO@GANESH KUMAR SAHOO @ LUCKY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)
25	D-CRLMC/29864/2025 CRLMC/4087/2025	BABINA @ PRASANTA KUMAR MAHUNTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	Spl/0000125/2020 MAHANGA /93 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK)
26	D-CRLMC/29949/2025 CRLMC/4088/2025	SUJEET PRIYADARSHI DAS VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	Spl/0000050/2024 BAIDYANATHPUR /408 /2022 ASST.SESIONS JUDGE,GANJAM AT BEHARPUR
27	D-CRLMC/30026/2025 CRLMC/4089/2025	BIKASH SANDHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ST/0000429/2024 GHANTAPADA /14 /2025 ADDL.SESION JUDGE CUM SPL.JUDGE
28	D-CRLMC/30029/2025 CRLMC/4090/2025	ASUTOSH BEHERA @ ASHUTOSH @ PAPUN VS STATE OF ODISHA	SK. ZAFARULLA VS	Spl/0000077/2025 TOMANDO /54 /2014 J.M.F.C.,BHUBANESWAR(Khordha)
29	D-CRLMC/30683/2025 CRLMC/4091/2025	PRAMOD BAHALIA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	CT/0002119/2014 // A.D.J.,KUJANG(Jagatsinghapur)
30	D-CRLMC/30791/2025 CRLMC/4092/2025	MANMAYA BHUYAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	CT/0000081/2023 BADABAZAR /104 /2025 S.D.J.M.,BERHAMPUR(Ganjam)
31	D-CRLMP/30738/2025 CRLMP/1299/2025	HARESH DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	GR/0000590/2025 //0 () //
32	D-CRLMP/29395/2025 CRLMP/1300/2025	KESHAB CHANDRA PRADHAN VS STATE OF ODISHA	SATYABRATA SUTAR VS	KAMARDA /136 /2025 () //
33	D-CRLMP/30665/2025 CRLMP/1301/2025	KRISHNA CHARAN MISHRA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	TOMANDO /97 /2025 () //
34	D-CRLMP/30657/2025 CRLMP/1302/2025	ARIF KHAN VS	ASWINI KUMAR DASH VS	//0 J.M.F.C,BARPALLI(Bargarh)

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35	D-CRLREV/29323/2025 CRLREV/740/2025	STATE OF ODISHA PRAKRUTI MISHRA VS	DAMAODAR PANTURU VS	ICC/0000007/2025 KHARABEL NAGAR P.S. /219 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004408/2022
36	D-CRLREV/29436/2025 CRLREV/741/2025	STATE OF ODISHA SANJAY @ SANJAYA KUMAR JADAV VS	BHABANI SHANKAR DASPARIDA VS	DELANGA /35 /2018 J.M.F.C.,PIPILI(Puri)
37	D-CRLREV/29440/2025 CRLREV/742/2025	STATE OF ODISHA SANJAY@SANJAYA KUMAR JADAV VS	BHABANI SHANKAR DASPARIDA VS	GR/0000104/2018 DELANGA /213 /2021 J.M.F.C.,PIPILI(Puri)
38	D-CRLREV/29649/2025 CRLREV/743/2025	STATE OF ODISHA DHANESWAR LENKA VS	RAMDAS ACHARY VS	GR/0000590/2021 JODAPADAR /196 /2021 JMFC, KANAS(Puri)
39	D-RSA/40546/2025 RSA/488/2025	STATE OF ODISHA P.SUSHILA SENAPATI VS	JAGAJIT PANDA VS	GR/0000063/2022 // A.D.J.,CHATRAPUR(Ganjam)
40	D-WA/39393/2025 WA/1581/2025	P.ANURADHA SENAPATI GOUTAM KUMAR JENA VS	SHASHI BHUSAN JENA VS	RFA/0000012/2022 // ()
41	D-WP(C)/41026/2025 WP(C)/28371/2025	STATE OF ODISHA NARAYAN SETH VS	PABITRA KUMAR NAYAK VS	// // ()
42	D-WP(C)/41020/2025 WP(C)/28372/2025	STATE OF ODISHA BALARAM BESAN VS	PABITRA KUMAR NAYAK VS	// // ()
43	D-WP(C)/41046/2025 WP(C)/28373/2025	STATE OF ODISHA GOBINDA CHANDRA BAGH VS	PABITRA KUMAR NAYAK VS	// // ()
44	D-WP(C)/41023/2025 WP(C)/28374/2025	STATE OF ODISHA MURALI NAIK VS	PABITRA KUMAR NAYAK VS	// // ()
45	D-WP(C)/41048/2025 WP(C)/28375/2025	STATE OF ODISHA SUNIL KUMAR MUNDA VS	PABITRA KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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46	D-WP(C)/41025/2025 WP(C)/28376/2025	SUKESHI BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
47	D-WP(C)/41042/2025 WP(C)/28377/2025	RATNAKAR SOHELA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
48	D-WP(C)/41054/2025 WP(C)/28378/2025	KRISHNA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
49	D-WP(C)/41036/2025 WP(C)/28379/2025	LAKSHMI @ LAXMI ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
50	D-WP(C)/41059/2025 WP(C)/28380/2025	AMIT KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
51	D-WP(C)/41055/2025 WP(C)/28381/2025	PRAHALLAD KHILLA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
52	D-WP(C)/41057/2025 WP(C)/28382/2025	ANNAPURNA BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
53	D-WP(C)/41061/2025 WP(C)/28383/2025	SUKAMUNI ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
54	D-WP(C)/41028/2025 WP(C)/28384/2025	RANJAN KUJUR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
55	D-WP(C)/41076/2025 WP(C)/28385/2025	SATYARANJAN NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
56	D-WP(C)/41067/2025 WP(C)/28386/2025	RAJKISHOR @ RAJKISHORE NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
57	D-WP(C)/41022/2025	SUBAL MEHER	SRINIBASH SATAPATHY	//

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	WP(C)/28387/2025	VS	VS	0
		ENERGTHE EXECUTIVE ENGINEER ELECTRICAL DIVISION TATA POWER WESTERN ODISHA DISTRIBUTION LTD, SUBARNA		//
58	D-WP(C)/41034/2025	ANIL MUNDA	PABITRA KUMAR NAYAK	//
	WP(C)/28388/2025	VS	VS	0
		STATE OF ODISHA		//
59	D-WP(C)/41078/2025	BINDU ORAM	PABITRA KUMAR NAYAK	//
	WP(C)/28389/2025	VS	VS	0
		STATE OF ODISHA		//
60	D-WP(C)/41064/2025	BHARAT KUMAR MUNDA	PABITRA KUMAR NAYAK	//
	WP(C)/28390/2025	VS	VS	0
		STATE OF ODISHA		//
61	D-WP(C)/41070/2025	DHIRENDRA JHANKAR	PABITRA KUMAR NAYAK	//
	WP(C)/28391/2025	VS	VS	0
		STATE OF ODISHA		//
62	D-WP(C)/41052/2025	BAJARANGA @ BAJRANG BHOI	PABITRA KUMAR NAYAK	//
	WP(C)/28392/2025	VS	VS	0
		STATE OF ODISHA		//
63	D-WP(C)/41096/2025	TAPAN KUMAR PRADHAN	RAKESH BEHERA	//
	WP(C)/28393/2025	VS	VS	0
		STATE OF ODISHA		//
64	D-WP(C)/40902/2025	JATINDRA MOHAN SWAIN	BIJAYA KUMAR SAHOO	//
	WP(C)/28394/2025	VS	VS	0
		STATE OF ODISHA		//
65	D-WP(C)/41040/2025	GOUTAM BARIHA	PABITRA KUMAR NAYAK	//
	WP(C)/28395/2025	VS	VS	0
		STATE OF ODISHA		//
66	D-WP(C)/41031/2025	SURU JHANKAR	PABITRA KUMAR NAYAK	//
	WP(C)/28396/2025	VS	VS	0
		STATE OF ODISHA		//
67	D-WP(C)/41050/2025	KAUSHALYA BAG	PABITRA KUMAR NAYAK	//
	WP(C)/28397/2025	VS	VS	0
		STATE OF ODISHA		//
68	D-WP(C)/41066/2025	BANAKU MAHALI	PABITRA KUMAR NAYAK	//
	WP(C)/28398/2025	VS	VS	0

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69	D-WP(C)/40866/2025 WP(C)/28399/2025	STATE OF ODISHA JANARDAN SAMAL VS	DURGESH NARAYAN RATH VS	// // ()
70	D-WP(C)/40900/2025 WP(C)/28400/2025	STATE OF ODISHA BANDANA SAMAL VS	BIJAYA KUMAR SAHOO VS	// // ()
71	D-WP(C)/39434/2025 WP(C)/28401/2025	STATE OF ODISHA PANCHAYAT STARIA SANGHA, REMATA, JHARSUGUDA VS	BISWARANJAN MAHARATHA VS	// // ()
72	D-WP(C)/39440/2025 WP(C)/28402/2025	STATE OF ODISHA BINCHILI GRAMA PANCHAYAT STARIA SANGHA, NABARANGAPUR VS	BISWARANJAN MAHARATHA VS	// // ()
73	D-WP(C)/40905/2025 WP(C)/28403/2025	STATE OF ODISHA BIJAY KUMAR BARIK VS	BIJAYA KUMAR SAHOO VS	// // ()
74	D-WP(C)/39443/2025 WP(C)/28404/2025	STATE OF ODISHA KULIHAMAL G.P.L.F., JHARSUGUDA VS	BISWARANJAN MAHARATHA VS	// // ()
75	D-WP(C)/39920/2025 WP(C)/28405/2025	STATE OF ODISHA SUNIL KUMAR AGARWAL VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
76	D-WP(C)/39659/2025 WP(C)/28406/2025	STATE OF ODISHA DUNGRIPALI GRAM PANCHAYT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
77	D-WP(C)/40898/2025 WP(C)/28407/2025	STATE OF ODISHA SABITRI MOHANTY VS	BIJAYA KUMAR SAHOO VS	// // ()
78	D-WP(C)/41131/2025 WP(C)/28408/2025	STATE OF ODISHA PRANANATH MISHRA VS	DEEPALI MAHAPATRA VS	// // ()
79	D-WP(C)/41038/2025 WP(C)/28409/2025	STATE OF ODISHA UNION BANK OF INDIA, BBSR VS LIC HOUSING FINANCE LTD., BBSR	AMIYA KUMAR MISHRA VS	// // () //

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80	D-WP(C)/40985/2025 WP(C)/28410/2025	UMAKANTA BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
81	D-WP(C)/40652/2025 WP(C)/28411/2025	RASHMIKANTA PRADHAN VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
82	D-WP(C)/38592/2025 WP(C)/28412/2025	NUAGADA GRAM PANCHAYAT STARIYA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
83	D-WP(C)/41097/2025 WP(C)/28413/2025	SAROJBALA BISWAL VS ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD (OMFED), BBSR	SADASIVA PATRA (1) VS	// 0 //
84	D-WP(C)/38607/2025 WP(C)/28414/2025	INDUPUR GRAM PANCHAYAT STARIYA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
85	D-WP(C)/40935/2025 WP(C)/28415/2025	RADHAKRISHNA PANIGRAHI VS TAHASILDAR, BERHAMPUR	SANKARACHARYA CHOUDHURY VS	// 0 //
86	D-WP(C)/41000/2025 WP(C)/28416/2025	PRAVAT KISHORE DASH VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
87	D-WP(C)/38615/2025 WP(C)/28417/2025	NAIRA GRAM PANCHAYAT STARIYA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
88	D-WP(C)/41002/2025 WP(C)/28418/2025	BARSA BAISALI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
89	D-WP(C)/39698/2025 WP(C)/28419/2025	RAMCHANDRAPUR GRAM PANCHAYAT STARIYA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
90	D-WP(C)/41060/2025 WP(C)/28420/2025	SASHIBHUSAN SINGH VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
91	D-WP(C)/41027/2025	SANTILATA MOHANTY	SAILABALA JENA	//

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	WP(C)/28421/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/39774/2025 WP(C)/28422/2025	ANJALIRANI MAHAKUDA VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
93	D-WP(C)/41073/2025 WP(C)/28423/2025	PARAMESWAR SINGH VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
94	D-WP(C)/41129/2025 WP(C)/28424/2025	SUSHRITA PRIYADARSHINI JENA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
95	D-WP(C)/41075/2025 WP(C)/28425/2025	UMESH KUMAR BISHWAKARMA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
96	D-WP(C)/39930/2025 WP(C)/28426/2025	GHANASHYAM BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
97	D-WP(C)/40646/2025 WP(C)/28427/2025	BIRAM KISKU VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
98	D-WP(C)/41128/2025 WP(C)/28428/2025	GOPINATH PANDA VS CUTTACK MUNICIPAL CORPORATION, CUTTACK	SURYAKANTA DASH VS	// 0 //
99	D-WP(C)/41033/2025 WP(C)/28429/2025	PINTU NAYAK @ GOUDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
100	D-WP(C)/41056/2025 WP(C)/28430/2025	CHAHAPHUL DIGAL VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
101	D-WP(C)/39775/2025 WP(C)/28431/2025	SISIR KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
102	D-WP(C)/41083/2025 WP(C)/28432/2025	DILLIP KUMAR MALLICK VS	DILIP KUMAR PALIT VS	// 0

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103	D-WP(C)/39534/2025 WP(C)/28433/2025	STATE OF ODISHA RITA PARICHHA VS	SIDHESWAR MALLIK VS	// // ()
104	D-WP(C)/38619/2025 WP(C)/28434/2025	THE NATIONAL HORTICULTURE BOARD, AGRICULTURE AND FARMERS WELFARE KHARIGUDA PANCHAYAT STARIYA MAHA SANGHA, RAYAGADA VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
105	D-WP(C)/41080/2025 WP(C)/28435/2025	STATE OF ODISHA PRAVASH RANJAN BEHURA VS	MANORANJAN MISHRA VS	// // ()
106	D-WP(C)/41084/2025 WP(C)/28436/2025	STATE OF ODISHA MAJULATA SINGH VS	SATYAJIT MOHAPATRA (2) VS	// // ()
107	D-WP(C)/39872/2025 WP(C)/28437/2025	STATE OF ODISHA GHUNA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
108	D-WP(C)/40630/2025 WP(C)/28438/2025	STATE OF ODISHA KALYAN RANJAN SAHOO VS	PRADIPTA KISHORE BHUYAN VS	// // ()
109	D-WP(C)/39936/2025 WP(C)/28439/2025	UNION OF INDIA NAMRATA BISHI VS	MANAS KUMAR CHAND VS	// // ()
110	D-WP(C)/40771/2025 WP(C)/28440/2025	STATE OF ODISHA SRIDHAR MALLIK VS	NIRANJAN LENKA VS	// // ()
111	D-WP(C)/40846/2025 WP(C)/28441/2025	STATE OF ODISHA SURYA NARAYAN SINGH VS	SARADA DASH VS	// // ()
112	D-WP(C)/40059/2025 WP(C)/28442/2025	BANKING OMBUDSMAN RBI, BBSR DARUTHENGA GRAMAPANCHAYAT STARIYA SANGHA, KHURDA VS	NARESH CHANDRA JENA VS	// // ()
113	D-WP(C)/40986/2025 WP(C)/28443/2025	STATE OF ODISHA GOPAL PRADHAN VS	NIRANJAN LENKA VS	// // ()
		STATE OF ODISHA		//

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CASES REGISTERED REPORT AS ON :04/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/40992/2025 WP(C)/28444/2025	RAJA KISHORE SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
115	D-WP(C)/38625/2025 WP(C)/28445/2025	KARLAGHATI PANCHAYAT STARIYA MAHILA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
116	D-WP(C)/40933/2025 WP(C)/28446/2025	ARTA BANDHU DASH VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
117	D-WP(C)/40998/2025 WP(C)/28447/2025	SACHIDANANDA NAYAK VS IDBI BANK LIMITED, ZONAL OFFICER, IDBI HOUSE, BBSR	PRAKASH KUMAR MISHRA VS	// 0 //
118	D-WP(C)/41005/2025 WP(C)/28448/2025	SAMSITA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
119	D-WP(C)/38460/2025 WP(C)/28449/2025	AKHUSING GRAM PANCHAYAT STARIYA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
120	D-WP(C)/41079/2025 WP(C)/28450/2025	DR.RABINDRA KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
121	D-WP(C)/41167/2025 WP(C)/28451/2025	BIPLAB DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
122	D-WP(C)/40794/2025 WP(C)/28452/2025	ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION, BOLANGIR VS STATE OF ORISSA	TANMAY MISHRA VS	// 0 //
123	D-WP(C)/40984/2025 WP(C)/28453/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
124	D-WP(C)/40791/2025 WP(C)/28454/2025	ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION, BALANGIR VS STATE OF ORISSA	TANMAY MISHRA VS	// 0 //
125	D-WP(C)/40895/2025	GADADHAR JENA	BIJAYA KUMAR SAHOO	//

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	WP(C)/28455/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/40936/2025 WP(C)/28456/2025	DR.KUMUDINI PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
127	D-WP(C)/40839/2025 WP(C)/28457/2025	M/S GVPR ENGINEERS LIMITED, HYDERABAD VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
128	D-WP(C)/40899/2025 WP(C)/28458/2025	LAXMIPRIYA SAMAL VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
129	D-WP(C)/40886/2025 WP(C)/28459/2025	SANTILATA ROUT VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
130	D-WP(C)/40938/2025 WP(C)/28460/2025	R.BABU RAO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
131	D-WP(C)/41154/2025 WP(C)/28461/2025	PRAMOTH KUMAR ROUT VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
132	D-WP(C)/40946/2025 WP(C)/28462/2025	ASHOK PATNAIK VS UNION OF INDIA	MANOJ KUMAR PANDA VS	// 0 //
133	D-WP(C)/40972/2025 WP(C)/28463/2025	SUKUMARI KUMBHAR VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
134	D-WP(C)/40947/2025 WP(C)/28464/2025	SHAKEEL AHEMAD KHAN VS UNION OF INDIA	SK. ZAFARULLA VS	// 0 //
135	D-WP(C)/41153/2025 WP(C)/28465/2025	CHETAN RAJORA VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //
136	D-WP(C)/41103/2025 WP(C)/28466/2025	RAMESH KUMAR SABAT VS	SUDHANSU SEKHAR JENA VS	// 0

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137	D-WP(C)/41150/2025 WP(C)/28467/2025	SAILABALA SARANGI VIKASH KUMAR VS UNION OF INDIA	SURYAKANTA DASH VS	// // ()
138	D-WP(C)/41162/2025 WP(C)/28468/2025	BINAPANI MOHANTY VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// () //
139	D-WP(C)/41181/2025 WP(C)/28469/2025	SULAKSHYANA GITANJALI @ SULAKSHANA GEETANJALI DEVI VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// () //
140	D-WP(C)/41155/2025 WP(C)/28470/2025	AKASH KUMAR VS UNION OF INDIA	SURYAKANTA DASH VS	// () //
141	D-WP(C)/40894/2025 WP(C)/28471/2025	HRUSHIKESH SAHOO VS THE OMBUDSMAN 1 ODISHA ELECTRICITY REGULATORY COMMISSION, KHURDHA	BHAWANI SANKAR PANIGRAHI VS	// () //
142	D-WP(C)/41152/2025 WP(C)/28472/2025	AKASH KUMAR VS UNION OF INDIA	SURYAKANTA DASH VS	// () //
143	D-WPCRL/30679/2025 WPCRL/139/2025	SURENDRA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh
144	D-ABLAPL/30428/2025 ABLAPL/11763/2025	SIBA SANKAR SAHU@HINA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CMC/0000031/2025 KOTINANDA /213 /2025 () //
145	D-ABLAPL/30437/2025 ABLAPL/11764/2025	MITU @ DILLIP PRADHAN VS STATE OF ODISHA	ANUPAM DASH VS	GRAM GANJAM /271 /2025 () //
146	D-ABLAPL/30438/2025 ABLAPL/11765/2025	RAJAN HEMBROM @ HEMBRAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	HATIBARI /167 /2025 () //
147	D-ABLAPL/30541/2025 ABLAPL/11766/2025	NESAR HUSSION KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PURUNABAZAR /238 /2025 () //

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148	D-ABLAPL/30485/2025 ABLAPL/11767/2025	YUNUS KHAN VS STATE OF ODISHA	BHARAT JALLI VS	NIRAKARPUR /311 /2023 () //
149	D-ABLAPL/30714/2025 ABLAPL/11768/2025	MADAN KISHORE JENA @ MADAN JENA VS STATE OF ODISHA	APARESH BHOI VS	// () //
150	D-ABLAPL/30499/2025 ABLAPL/11769/2025	DURGA PRASAD SAMAL VS STATE OF ODISHA	OM SWARUP VS	KHARABEL NAGAR P.S. /266 /2025 () //
151	D-ABLAPL/30504/2025 ABLAPL/11770/2025	PABITRA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIANTA P.S. /469 /2025 () //
152	D-ABLAPL/30383/2025 ABLAPL/11771/2025	BIDYADHAR @ KANHA SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL TOWN /687 /2025 () //
153	D-ABLAPL/30510/2025 ABLAPL/11772/2025	MALAYA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /548 /2023 () //
154	D-ABLAPL/30519/2025 ABLAPL/11773/2025	KUNA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /431 /2025 () //
155	D-ABLAPL/29444/2025 ABLAPL/11774/2025	KARTIKA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /642 /2025 () //
156	D-ABLAPL/30620/2025 ABLAPL/11775/2025	SK. KAFFIRUDDIN @ SK. KAFIRUDDIN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	MAHILA P.S.(BBSR) /241 /2025 () //
157	D-ABLAPL/30523/2025 ABLAPL/11776/2025	KULAMANI DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 DISTRICT & SESSIONS JUDGE,BOUDH() 2(A)CC/000030/2025
158	D-ABLAPL/30528/2025 ABLAPL/11777/2025	SAMIR @ SAMEER RANJAN NAYAK VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /556 /2025 () //
159	D-ABLAPL/30539/2025	CHUDAMANI SAHU	JAGABANDHU SAHU	BARGARH /515 /2025

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	ABLAPL/11778/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/30758/2025 ABLAPL/11779/2025	SHAKTIPADA PURI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SINGLA /21 /2021 () //
161	D-ABLAPL/30448/2025 ABLAPL/11780/2025	MANAS KUMAR MOHARANA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //
162	D-ABLAPL/30543/2025 ABLAPL/11781/2025	JITENDRA PARIDA @ JITENDRANATH PARIDA VS STATE OF ODISHA	SITIKANT MISHRA VS	SALIPUR /173 /2025 () //
163	D-ABLAPL/30570/2025 ABLAPL/11782/2025	JAGANNATH PANDA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	CAPITAL P.S. /471 /2025 () //
164	D-ABLAPL/30497/2025 ABLAPL/11783/2025	KARUNA DAS VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	BHARATPUR PS /451 /2025 () //
165	D-ABLAPL/30606/2025 ABLAPL/11784/2025	ARATI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /344 /2025 () //